

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH-IV

CP(IB) No.1567/MB/C-IV/2019

Under Section 9 of the Insolvency and  
Bankruptcy Code, 2016

*In the matter of*

Eternity Lifestyle Private Limited  
[CIN: U33201MH1999PTC117870]

...Operational Creditor

Versus

Hollywood Opticians Private Limited  
[CIN: U33201MH2012PTC235473]

...Corporate Debtor

Order pronounced on 10<sup>th</sup> June 2020

*Coram:*

Mr. Rajasekhar V. K. : Hon'ble Member (Judicial)  
Mr. Ravikumar Duraisamy : Hon'ble Member (Technical)

*Appearances:*

For the Operational Creditor : Mr Mehul Rathod, Advocate  
For the Corporate Debtor : Mr J Ramgopal, i/b  
KaleyanteyLaw Firm, Advocate

ORDER

*Per: Rajasekhar V. K. Member (Judicial)*

1. This is a Company Petition filed under section 9 of the Insolvency & Bankruptcy Code, 2016 (IBC) by Eternity Lifestyle Private Limited(*Operational Creditor*), seeking to initiate Corporate Insolvency Resolution Process (CIRP) against Hollywood Opticians Private Limited [CIN: U33201MH2012PTC235473] (Corporate

Debtor), on the ground that the Corporate Debtor failed to make payment of a sum of ₹26,50,000/- (Rupees twenty-six lakh and fifty thousand only) as principal amount.

2. *Vide* order dated 28.04.2020 in CP (IB) No.1571/2019, this Adjudicating Authority has already initiated CIRP against the Corporate Debtor Mr Balkrishan Sharma, Registration No. IBBI/IPA-002/IP-N00045/2016-2017/10084, having address at Flat No.302, Om Apartment (3<sup>rd</sup> Floor), Plot No. 667 & 670, Sector-20, Nerul (W), Navi Mumbai, 400 706 [email: balkrishanassociates@gmail.com, Mobile: 8879804637] has been appointed as the IRP in the matter.
3. The present petition has, therefore, become infructuous and the same is hereby dismissed. Liberty is, however, granted to the Operational Creditor to file its claim before the IRP/RP appointed in the matter. Delay, if any, in filing the claim with the IRP/RP is hereby condoned.
4. Ordered accordingly. File be consigned to the record.

Sd/-

Ravikumar Duraisamy  
Member (Technical)

10.06.2020

Sd/-

Rajasekhar V. K.  
Member (Judicial)